

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.**

CAUSE LIST FOR: 30/01/2018 (TUESDAY)

| S.No. | File No. | Case Particulars | Purpose |
|--------------|-----------------|--------------------------------------|----------------|
| 1 | 42 | Apoorva Promoters (Objections) | Arguments |
| 2 | 43 | Ramesh Kondiba Patil (Objections) | Arguments |
| 3 | 44 | M/S Crest Entertainment (Objections) | Arguments |
| 4 | 45 | Usha Ravindra Shirke (Objections) | Arguments |
| 5 | 295 | Pramod Babu Lal Shah (Objections) | Arguments |
| 6 | 227 | Navketan Agriculture (Objections) | Order |

De
Ushirakar
31/1/18